

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:305
ANSWERED ON:14.12.2005
RENEWAL OF EMPANELMENT OF PRIVATE HOSPITALS
Ananth Kumar Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the decision of renewal of empanelment of private hospitals throughout the country for treatment of CGHS beneficiaries is pending since 2004;
- (b) if so, the reasons therefor;
- (c) whether some of the hospitals having sufficient infrastructure have not been included for inspection for empanelment renewal;
- (d) if so, the details of such hospitals and the reasons therefor;
- (e) whether many hospitals with lesser infrastructure and fewer beds have been included for inspection for the purpose; and
- (f) if so, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 305 FOR 14TH DECEMBER, 2005.

Tenders for fresh empanelment/renewal of empanelment of private hospitals and diagnostic centers were invited in March, 2004. 768 hospitals and 404 diagnostic centers gave their bids/offers for empanelment/renewal of empanelment. All these offers/bids were scrutinised by a Screening Committee for checking whether the bidders fulfilled the eligibility conditions prescribed in the tender document and also whether the tender/bid had been filed as per prescribed procedure. Accordingly, 334 hospitals and 262 diagnostic centers have been short listed. These are now being inspected through the Quality Council of India (QCI) for ensuring/verifying availability of infrastructures, staff etc. This inspection is necessary for ensuring that hospitals/diagnostic centres with lesser infrastructure do not get empanelled through misrepresentation of facts in tender. Tenders/bids of only such institutions have been rejected that had failed to comply with the conditions of the tender.